

SL.No.27

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/4/2023
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Vaishnavi Constructions
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 of IBC

ORDER

None appears for the Petitioner, no rejoinder filed. Hence, the right to file rejoinder is forfeited. Post on 20.06.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**